THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 12th December, 2017

In supersession of earlier orders, Hon'ble the Chief Justice is pleased to designate Sri Madhu Nath Sarma, Deputy Registrar (Judicial-I) as Assistant Public Information Officer(APIO) for the Principal Seat of Gauhati High Court, under Rule 2(d) of the Gauhati High Court(Right To Information) Rules, 2008 with immediate effect until further order(s).

By Order,

Sd/-Smt.Aparna Ajitsaria

	REGISTRAR (JUDICIAL) & PIO
B.S	No. HC. XXXV - 5/2016/ 277/ RTI, Dated 12th December, 2017
Copy to	The state of
	The Registrar (Vigilance / Admit./ Sudi./Late.// Oddital Vigilance / Admit./ Sudi./Late./ Oddital Vigilance / Admit./ Sudi./Late./ Oddital Vigilance / Oddital Vigil
2.	The Registrar, Gaunau night court, Normal Berley, Normal
	Itanagar (Permanent) Bench, Naharlagun
3.	The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High
	o s Consolvati
4	Coulott HIAD LOUIL ISUMAHAH
5.	The Joint Registrar (), Gauhati High Court, Guwahati Sri Madhu Nath Sarma, Deputy Registrar (Judicial-I), Gauhati High Court, Guwahati.
6.	The Deputy Registrar (
7.	Librarian-cum-Research Officer, Gauhati High Court, Guwahati. Gauhati High Court, Gauhati High Court,
8.	Librarian-cum-Research Officer, Gauhati High Court,
9.	Librarian-cum-Research Officer, Gaunati High Court, Gaunati High Court, The Pvt. Secy.to Hon'ble Mr./Mrs./ Justice, Gauhati High Court,
10.	Guwahati. The Administrative Officer (J), Gauhati High Court, Guwahati The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the
11	The Systems Analyst, Gaullau riigh County County
	- N. 120 Mara in the Control of Mathematical Strains
47	The C.A. to the Registrar General, Gauhati High Court, Guwahati.
1.4.	The Notice Board, Gauhati High Court, Guwahati.
13.	The Notice Board, Gadrida riight county of
	· The Control of th

REGISTRAR (JUDICIAL) & PIO